

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

STARRED QUESTION NO:253  
ANSWERED ON:26.11.2010  
CRUISE TOURISM  
Patil Shri C. R.

**Will the Minister of TOURISM be pleased to state:**

- (a) whether the Government proposes to promote cruise tourism in the country;
- (b) if so, the details thereof alongwith the schemes launched for the purpose;
- (c) whether the Government proposes to develop cruise tourism and infrastructure in the country through Public-Private Partnership especially at East and West coasts;
- (d) if so, the details thereof; and
- (e) the steps taken or proposed by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF TOURISM (KUMARI SELJA)

(a) to (e): A statement is laid on the table of the Sabha.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 253 ANSWERED ON 26.11.2010 REGARDING CRUISE TOURISM.

(a) to (e): Cruise Tourism has potential to attract both domestic as well as foreign tourists in the country. The cruise Shipping Policy of June 2008 envisages development of Port Infrastructure and connectivity on Build -Operate-Transfer (BOT)/Public-Private Partnership (PPP) model wherever possible.

Ministry of Tourism provides Central Financial Assistance (CFA) to the State Governments/UT Administrations/ Central Government Agencies under the following schemes for development of tourism including cruise tourism.

1. Product/Infrastructure Development for Destinations and Circuits
2. Large Revenue Generating Project
3. Assistance to Central Agencies for Infrastructure Development

Ministry of Tourism has sanctioned the following projects for development of cruise tourism in 2008-09

1. Development of tourism infrastructure at Cochin Port, Kerala for Rs.1450.00 lakh sanctioned to Cochin Port Trust, Kochi.
2. Purchase of Ferries in Tamil Nadu for Rs.52.70 lakh sanctioned to Poompuhar Shipping Corporation Ltd., Chennai.